

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 07.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 22/17 in CP 09/ 16	-	For hearing	241	M.V.Prakash Gurbaxani Vs.SBF Health Care Pvt.Ltd.& 2 Ors.

SL. NAME (IN CAPITAL) **NANDESH J T.**

NO. & PHONE NUMBER **9844809055** REPRESENTATION TO WHOM

SIGNATURE

**PETITIONER.**

*N. N. J. T.*  
7/2/18

**SUNIL K**

**9916551810**

**Respondents**

**Sunil**

**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner requested for adjournment. List it for hearing on 05/03/2018.

**Member (T)**

**Member (J)**